

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

28(ND)/2016

COARM:

PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2019

NAME OF THE COMPANY: Rajeev Behl Vs. M/s. Realtech Infrastructure  
Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

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**Present for the Petitioner:** Mr. Manish Sharma, Mr. Krish Gandhi &  
Mr. Ninad Dogra, Advocates

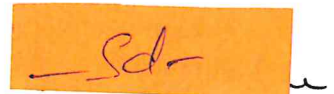
**Present for the Respondent:** Mr. Saruabh D. Karam Singh Advocate

**ORDER**

List all connected matters CP-28/2016, CP-13/2016, CP-118/2012 & CP-55/2016 together for final arguments on 3<sup>rd</sup> February, 2019. It is being pressed that CP-28/2016 be heard as the lead case. Interim orders to continue till further orders.



(L.N. Gupta)  
Member (T)



(Ina Malhotra)  
Member (J)